## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 2065 TO BE ANSWERED ON DECEMBER 11, 2025

#### **OCCUPANCY OF PMAY-U HOUSES**

NO.2065. KM. SUDHA R.: DR. AMAR SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses completed under the Pradhan Mantri Awas Yojana Urban (PMAYU);
- (b) the measures taken by the Government to ensure that basic infrastructure and essential services are in place before completion and handover of houses under PMAY-U;
- (c) the details of completed but unoccupied houses under PMAY-U, State and vertical-wise and the reasons for their non-occupancy;
- (d) the steps proposed to be taken by the Government to expedite allotment and ensure full occupancy of completed houses under PMAY-U; and
- (e) the number of houses handed over to residents of Mayiladuthurai Lok Sabha Constituency and the number of houses currently under construction in the said Constituency?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at https://pmay-urban.gov.in/uploads/guidelines/Operational-**Guidelines-of-PMAY-U-2.pdf** 

PMAY-U & PMAY-U 2.0 are demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution including allotment of completed houses to the eligible beneficiaries are done by States/Union Territories (UTs). As per the scheme guidelines, it is mandated that all States/UTs must provide on-site infrastructure such as internal roads, pathways, water supply sewerage/ septage, drainage, external electrification etc. in PMAY-U & PMAY-U 2.0 projects from their own resources or by converging with various schemes. Dwelling units under projects shall have water supply, electricity, kitchen and toilet conforming to NBC/ State/ Local Authority norms.

Based on the project proposal submitted by States/UTs, a total of 122.06 lakh houses including 10.43 lakh under PMAY-U 2.0, have been sanctioned since inception of the scheme by the Ministry. Out of which 113.85 lakh houses have been grounded and 96.02 lakh are completed/delivered to the beneficiaries across the country, as on 24.11.2025. The State/UT-wise and vertical wise details of houses sanctioned, completed and occupied are at Annexure.

Occupancy of completed houses is an important concern raised with States/UTs during periodically held review meetings. The reasons of unoccupancy includes incomplete basic infrastructure such as water, roads and electricity, migration or unwillingness to relocate from existing livelihoods and social networks, financial constraints in contributing beneficiary share, delays in documentation and allotment by implementing agencies. The States/UTs are advised to improve occupancy of houses under PMAY-U by providing civic infrastructure and ensuring allotment to beneficiaries on priority. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses and ensure occupancy within the stipulated timeframe.

(e): A total of 6,675 houses have been sanctioned, out of which 6,673 houses have been grounded and 6,200 houses are completed/delivered to the beneficiaries in the Mayiladuthurai Constituency.

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State/UT wise and vertical wise houses sanctioned, completed and occupied under PMAY-U &PMAY-U-2.0

Sr.No.		Name of the State/UT	Houses Sanctioned (Nos)				Houses completed (Nos)				Houses Occupied (Nos)			
			BLC	AHP/ISSR	CLSS/ISS T	otal	BLC	AHP/ISSR	CLSS/ISS T	otal	BLC	AHP/ISSR	CLSS/ISS	Γotal
1	States	Andhra Pradesh	16,12,270	2,69,667	65,984	19,47,921	8,05,542	2,43,181	65,984	11,14,707	8,05,542	1,55,573	65,984	10,27,099
2		Bihar	4,18,175	6,502	20,380	4,45,057	1,71,166	5,644	20,380	1,97,190	1,71,166	5,593	20,380	1,97,139
3		Chhattisgarh	2,30,245	37,443	38,061	3,05,749	1,91,979	31,639	38,061	2,61,679	1,91,979	17,940	38,061	2,47,980
4		Goa	5	-	3,167	3,172		_	3,167	3,172		_	3,167	3,172
5		Gujarat	1,81,603	1,84,540	6,56,580	10,22,723	1,41,721	1,59,720	6,56,580	9,58,021	1,41,721	1,21,423	6,56,580	9,19,724
6		Haryana	85,079	2,085	45,462	1,32,626	24,977	1,818	45,462	72,257	24,977	1,802	45,462	72,241
7		HimachalPradesh	11,415	64	2,538	14,017	9,261	64	2,538	11,863	9,261	46	2,538	11,845
8		Jharkhand	1,92,445	35,687	15,213	2,43,345	1,41,395	7,321	15,213	1,63,929	1,41,395	4,869	15,213	1,61,477
9		Karnataka	1,73,668	2,96,359	1,07,445	5,77,472	1,43,181	1,47,090	1,07,445	3,97,716	1,43,181	1,06,312	1,07,445	3,56,938
10		Kerala	1,27,153	2,153	32,795	1,62,101	1,04,403	1,314	32,795	1,38,512	1,04,403	1,213	32,795	1,38,411
11		Madhya Pradesh	7,65,554	57,800	1,77,346	10,00,700	6,65,265	46,756	1,77,346	8,89,367	6,65,265	36,345	1,77,346	8,78,956
12		Maharashtra	2,73,886	3,58,750	6,39,483	12,72,119	1,55,873	2,27,738	6,39,483	10,23,094	1,55,873	1,50,774	6,39,483	9,46,130
13		Odisha	1,90,163	20,953	12,835	2,23,951	1,43,181	12,269	12,835	1,68,285	1,43,181	6,923	12,835	1,62,939
14		Punjab	98,781	1,595	49,754	1,50,130	51,306	426	49,754	1,01,486	51,306	124	49,754	1,01,184
15		Rajasthan	1,50,663	41,888	1,53,688	3,46,239		25,409	1,53,688	2,55,541	76,444	19,976	1,53,688	2,50,108
16		TamilNadu	4,05,480	1,52,273	1,21,024	6,78,777	3,74,591	1,21,213	1,21,024	6,16,828	3,74,591	74,857	1,21,024	5,70,472
17		Telangana	1,13,681	1,59,628	88,864	3,62,173		1,35,390	88,864	2,24,254		91,522	88,864	1,80,386
18		UttarPradesh	18,71,467	71,420	1,58,164	21,01,051	14,96,463	60,114	1,58,164	17,14,741	14,96,463	26,101	1,58,164	16,80,728
19		Uttarakhand	27,522	18,496	20,323	66,341	16,952	7,849	20,323	45,124		4,243	20,323	41,518
20		West Bengal	5,25,499	3,984	88,089	6,17,572	4,08,301	1,084	88,089	4,97,474	4,08,301	404	88,089	4,96,794
Sub-tota	ub-total(States):-		74,54,754	17,21,287	24,97,195	1,16,73,236		12,36,039	24,97,195	88,55,240	51,22,006	8,26,040	24,97,195	84,45,241
21	NorthEastStates	Arunachal Pradesh	11,737	1,536	73	13,346		1,536	73	8,103		320	73	6,887
22		Assam	1,83,115	64	3,843	1,87,022	1,35,526	-	3,843	1,39,369	1,35,526	_	3,843	1,39,369
23		Manipur	55,811	-	234	56,045		-	234	20,591	20,357	_	234	20,591
24		Meghalaya	6,866	-	205	7,071	2,532	_	205	2,737		_	205	2,737
25		Mizoram	37,255	142	2,219	39,616		142	2,219	33,098		142	2,219	33,098
26		Nagaland	29,973	1,054	40	31,067	28,846	702	40	29,588		670	40	29,556
27		Sikkim	110	-	189	299		-	189	219		-	189	219
28	_	Tripura	83,448	4,005	2,860	90,313	76,026	1,929	2,860	80,815		1,929	2,860	80,815
	ıl(N.	E.States):-	4,08,315	6,801	9,663	4,24,779		4,309	9,663	3,14,520		3,061	9,663	3,13,272
29	JnionTerritories	A&NIsland	23	329	25	377	23	186	25	234		-	25	48
30		Chandigarh	-	-	1,275	1,275		-	1,275	1,275		-	1,275	1,275
31		DNHⅅ	1,098	1,531	7,568	10,197	651	1,531	7,568	9,750		1,194	7,568	9,413
32		Delhi	1 -	-	31,346	31,346		-	31,346	31,346		-	31,346	31,346
33		J&K	40,402	1,272	3,438	45,112	31,015	-	3,438	34,453		-	3,438	34,453
34	آو	Ladakh	1,011	369	54	1,434		62	54	934		62	54	934
35	_	Puducherry	16,080	-	2,168	18,248		-	2,168	12,471	10,303	-	2,168	12,471
Sub-total(UT) :-		58,614	3,501	45,874	1,07,989		1,779	45,874	90,463		1,256	45,874	89,940	
GrandTotal:-		79,21,683	17,31,589	25,52,732	1,22,06,004	54,65,364	15,84,141*	25,52,732	96,02,237	54,65,364	13,21,338*	25,52,732	93,39,434	

<sup>\*</sup> Includes completed (3.42lakh) houses and occupied (4.90 lakh) houses of JnNURM during mission period.